

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 674 of 2020

TejpalPetitioner

Versus

1. The State of Jharkhand.

2. Aarti BauriOpposite Parties

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Deepak Kumar, Advocate

For the State : Mr. Naveen Kumar Ganjhu, A.P.P.

04/24-06-2020 It has been submitted by Mr. Deepak Kumar, learned counsel for the petitioner that his senior Mr. Shailesh has gone out of station for some medical emergency.

As such, list this case after two weeks.

(Rongon Mukhopadhyay,J)

Rakesh/-